

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:5792
ANSWERED ON:03.05.2000
RELEASE OF FUNDS
ANADI CHARAN SAHU

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Government of India are aware that the Ministry of Water Resources have been communicating sanction of funds towards the fag end of the financial year thereby creating immense problem in utilizing the same;
- (b) whether Government propose to release 75 percent of the budget provision during 1st and 2nd quarters of a financial year and rest 25 percent after adjustment during 3rd and 4th quarters so that schemes can be implemented with proper planning and supervision; and
- (c) if not, the reasons therefore?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES

(SMT. BIJOYA CHAKRAVARTY)

(a) to (c) Government of India have been releasing Central assistance to the State Governments under different schemes separately as per the prevailing financial patterns keeping in view the requirement on the basis of the physical and financial performance of last year and progress and programme during the current year. Under the Centrally Sponsored Plan Scheme "Rationalisation of Minor Irrigation Statistics" hundred per cent Central assistance is provided to the States for expenditure on Statistical Cell, conducting Minor Irrigation Census, Sample Survey etc. For expenditure on Statistical Cell hundred percent Central assistance is released on the basis of proposals received from State Governments/Union Territories in one instalment after receiving the utilisation certificate of funds released during last year and estimated expenditure to be incurred during the current Year. For conducting Minor Irrigation Census, first instalment consisting of forty per cent funds is released for initiating census work. The second instalment is also released to the extent of forty percent of funds' requirement after completion of field work and remaining twenty percent funds are released after receipt of validated data floppies from State Governments/Union Territories. For conducting of Sample Survey, fifty per cent of funds are released in advance for initiating sample survey work and remaining fifty percent are released after receipt of validated sample survey data floppies. In case of "Flood Proofing Schemes" the Central assistance is reimbursed to the State Governments as per the performance substantiated by the submission of utilisation certificates. Under the "Command Area Development Programme" first instalment from April to June is provided on ad hoc basis, based on the previous year's achievements, budget provision and physical programme of the current year. Regular release of central assistance is made to State Governments subsequently on the basis of physical and financial performance. Under the "Accelerated Irrigation Benefit Programme" Central Loan Assistance is provided to the State Governments for expeditious completion of their on-going major and medium irrigation projects which are in advanced stage of construction. The funds under the programme are released by the Ministry of Finance on the recommendation of Ministry of Water Resources on year to year basis in two equal instalments. The second instalment is released only when the State Governments have utilized the first instalment along with their share.